

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-EIGHTH REPORT

(Fourth Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Twenty-eighth Report.

2. The Committee met on the 15th April, 1968 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 19th April, 1968.

3. The Members whose Resolutions had been included in the List of Business for the 19th April, 1968 had been invited to present their views on the Resolutions before the Committee. Sarvashri H. N. Mukerjee and K. R. Ganesh attended the sitting.

4. The Committee recommend the allocation of time as follows:—

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| (1) Resolution regarding Diplomatic recognition of German Democratic Republic. | 2 hours. |
| (2) Resolution regarding Retention of English as official language. | 1½ hours. |
| (3) Resolution regarding Ceiling on urban income and properties. | 1½ hours. |

New DELHI;
April 15, 1968.
Chaitra 26, 1890 (Saka).

R. K. KHADILKAR,
Chairman,
Committee on Private Members' Bills
and Resolutions.